

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 240 of 1997.

Date of Order : 18.07.2003.

Present : Hon'ble Mr. B. P. Singh, Administrative Member  
Hon'ble Mr. N. Prusty, Judicial Member.

Pijus Kanti Banerjee & Ors.

- VS -

Union of India & Ors.

For the applicant : None.

For the respondents : Ms. U. Sanyal, counsel

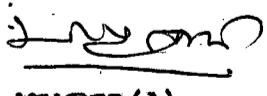
ORDER

MR. B. P. SINGH, AM

When the matter was taken up for hearing, none appeared for the applicant even on the second call. However, Ms. U. Sanyal, 1d. counsel for the respondents is present.

2. From the perusal of the file it is clear that neither the applicant nor his counsel was present for the last 17 occasions i.e. from 24.04.1997 to till date. It is thus amply clear from that the applicant is not interested in proceeding with this case. Accordingly, the case is dismissed for default.

  
MEMBER (J)

  
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MEMBER (A)